

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Statement showing regarding Institution, Disposal and Pendency relating to Commercial Courts Act  
of Assam for the month of June, 2019

Sl.No	Districts	Beginning	Institution	Disposal	Pendency
1	Baksa	-	-	-	-
2	Barpeta	-	-	-	-
3	Bonagaigaon	04	0	01	03
4	Cachar	-	-	-	-
5	Chirang	-	-	-	-
6	Darrang	-	-	-	-
7	Dhemaji	-	-	-	-
8	Dhubri	-	-	-	-
9	Dibrugarh	2	0	0	2
10	Dima Hasao	-	-	-	-
11	Goalpara	-	-	-	-
12	Golaghat	-	-	-	-
13	Hailakandi	-	-	-	-
14	Jorhat	-	-	-	-
15	Kamrup(M)	379	03	0	382
16	Kamrup( R)	-	-	-	-
17	Karbi Anglong	-	-	-	-
18	Karimganj	-	-	-	-
19	Kokrajhar	-	-	-	-
20	Lakhimpur	-	-	-	-
21	Morigaon	-	-	-	-
22	Nagaon	-	-	-	-
23	Nalbari	-	-	-	-
24	Sivasagar	-	-	-	-
25	Sonitpur	-	02	-	02
26	Tinsukia	-	-	-	-
27	Udalguri	-	-	-	-
<b>Total</b>		<b>385</b>	<b>05</b>	<b>01</b>	<b>389</b>